

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others
NAME OF THE RESPONDENT(S) : MARUVOOR ENERGY SYSTEMS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. Arumudh Pandian
Sr. Adv. for
Sri Charan Rangarajan
Arriban Vijay A/L

Counsel for
Petitioner

Attikur

2. R. Sankaranarayanan
Sr. Adv. for
P. Giridharan
Dominic S. David

Counsel for R1

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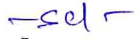
3. Rohit Balaji
Vishnu Mohan

Counsel for R2-7

Vishnu

ORDER

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvinth Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R7 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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